

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 2633
ANSWERED ON 11/12/2024

NATIONAL RESEARCH FOUNDATION ACT

2633. Shri Shafi Parambil:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) the major objectives of the Anusandhan National Research Foundation Act and the status of implementation thereof;**
- (b) the source of funding for the National Research Foundation and its operation; and**
- (c) the total funds so far allocated for various research projects under the programme?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES
(DR. JITENDRA SINGH)**

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार)
(डॉ. जितेंद्र सिंह)

(a) The Anusandhan National Research Foundation (ANRF), established through an Act of Parliament, namely Anusandhan National Research Foundation Act, 2023 (25 of 2023), aims to seed, grow and promote research and development (R&D) and foster a culture of research and innovation throughout India's universities, colleges, research institutions, and R&D laboratories. ANRF acts as an apex body to provide high-level strategic direction of scientific research in the country. The provisions of the said Act have been brought into force on February 5, 2024 and many programmes have been launched in line with the commitment of the Government to operationalize ANRF.

(b) to (c): ANRF has provisions to receive monies from the Central Government through grants and loans; donations from public sector enterprises, the private sector, philanthropist organisations, foundations or international bodies for R&D; recoveries made of the amounts granted to ANRF; any income from investment of the amounts received by ANRF and all amounts with the Fund for Science and Engineering Research under the repealed Science and Engineering Research Board Act, 2008. ANRF and its funding systems are operated through a Governing Board (GB) and an Executive Council (EC). The GB provides high-level strategic direction and monitors the implementation of the objectives of the ANRF and EC is entrusted to implement the provisions of this Act. ANRF has been operationalized recently and a budgetary allocation of Rs. 2000 crore was made for BE 2024-25.
